

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**CONTEMPT PETITION NO. 01 OF 2019 IN**  
**APPEAL NO. 246 OF 2018 &**  
**IA NOS. 1324 & 1603 OF 2019**

**Dated: 2<sup>nd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>DB Power Limited</b>	<b>Versus</b>	<b>.... Appellant(s)</b>
<b>TANGEDCO &amp; Ors.</b>		<b>.... Respondent(s)</b>

Counsel for the Petitioner(s) : Mr.Buddy A. Ranganadhan  
Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil  
Mr. S. Vallinayagam  
Mr. Geet Ahuja for R-1 to R-3

**ORDER**

List the matter on **09.09.2019**, as agreed by learned counsel for both the parties.

**(S.D. Dubey)**  
**Technical Member**

*vt/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**